

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 4  
CP(IB)/134(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Shree Printwell Offset Pvt Ltd  
V/s  
Perfect Ply Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..17/08/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

**PRESENT:**

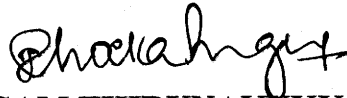
For the Applicant : Mr. Gaurav Mehta, Advocate  
For the Respondent :

**ORDER**

The Operational Creditor has filed the application under Section 9 of the Insolvency & Bankruptcy Code.

We hereby direct Operational Creditor as well as Registry to send Notice to the Corporate Debtor by speed post as well as E-mail. The Affidavit of proof of service to be filed within two weeks.

The matter stands adjourned to 26.10.2021 for further consideration.



**(CHOCKALINGAM THIRUNAVUKKARASU)**  
**MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)**  
**MEMBER (JUDICIAL)**